No A-11013/23/2018-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes and Customs)

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, R.K Puram, New Delhi,
Dated: 12th June, 2019

To,
All Principal Chief Commissioners/
Principal Directors General, and Commissioners
In-charge in Directors under Central Board of Indirect Taxes and Customs.

Subject: Enlisting of “Operational Staff” in CBIC for Grant of Overtime Allowance – reg.

Sir,

I am directed to say that Board has received multiple references regarding enlisting of “Operational Staff” in CBIC for Grant of Overtime Allowance. In this regard it is stated that the following staff are included in the category of Operational staff:

1. Inspector of Central Excise
2. Preventive Officer
3. Examiner
4. Head Hawaldar/Hawaldar
5. Staff Car Drivers (Special Grade/Gr.I/II/III).

2. This issues with the approval of the Competent Authority.

Yours faithfully,

(Xavier Toppo)
Under Secretary to the Govt of India
Tel./Fax No. 011-26162673

Copy to: Webmaster, DG, Systems & Data Management – for uploading the same on the CBIC website.

(Xavier Toppo)
Under Secretary to the Govt of India